

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 655 of 1998

Jabalpur, this the 9th day of July, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)  
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Uma Shankar Patel  
Office of S.D.O.P.  
Narsinghpur.

APPLICANT

(By Advocate - None)

VERSUS

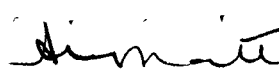
1. Union of India  
Through Secretary of  
Telecommunication New Delhi
2. Chief General Manager Telecom  
Commission Bhopal.

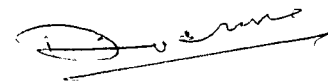
(By Advocate - None)

O R D E R (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

None for the applicant, even in the afternoon inspite of repeated calls. The note sheet shows that none has appeared on behalf of the applicant on previous dates also. It appears that the applicant is no longer interested in prosecuting this case, though this is a case of 1998. Accordingly the OA is dismissed for non-prosecution.

  
(Anand Kumar Bhatt)  
Administrative Member

  
(D.C. Verma)  
Vice Chairman (Judicial)

"SA"

पृष्ठकन सं ओ/व्या.....जबलपुर, दि.....

परिचालित: आर्यो मिल:-

(1) सचिव, जलपुर, जलपुर, जलपुर

(2) सचिव, जलपुर, जलपुर, जलपुर

(3) सचिव, जलपुर, जलपुर, जलपुर

(4) सचिव, जलपुर, जलपुर, जलपुर

सूचना एवं आवश्यक कार्यवाही हेतु

V. Nayak  
S. P. Sharmacharya

B. K.